

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 5/2004
RT CP (CAA) NO. 182/Chd/HP/2017**

Note: Party's
name corrected
vide orders
dated 11-7-2017

In the matter of

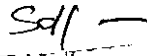
M/s. Morepan Laboratories Ltd.

...Petitioner

Present: None.

passed on
administrative
side - M. Bill
Deputy Registrar
11-7-17.

Case received by transfer from the Hon'ble High Court of Himachal Pradesh in terms of Rule 3 of the Companies (Transfer of Pending Proceedings) Rules, 2016. The matter be fixed for hearing on 24.08.2017. Notice be issued to the counsel for the parties as recorded in the latest order passed by the Hon'ble High Court of Himachal Pradesh for the date fixed.+



(Justice R.P. Nagrath)
Member (Judicial)

June 30, 2017.
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